

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH

ALLAHABAD

DATED: THIS THE 13TH DAY OF DECEMBER, 1996

Hon'ble Mr. Justice B. C. Saksena VC
COURT : Hon'ble Mr. S. Das Gupta AM

- - - - -

ORIGINAL APPLICATION NO. 366/92

Up Manda Adhikari, Telephone Exchange

Rishikesh, District Dehradun- - - - - Petitioner

C/A Sri N. B. Singh

Versus

1. Makan Singh C/O C.I.T.O office,

Local Bus stand,

Dehradun.

2. Presiding Officer,

Central Government Industrial Tribunal-

-cum-Labour Court, 117/H-1/378-A,

Devaki Place Road,

Pando Nagar.- - - - - - - - - - - Respondents

C/R Sri P. C. Jhingran

ORDER (oral)

By Hon'ble Mr. Justice B.C.Saksena VC

This O.A. has been filed to challenge the award given by the Presiding Officer, Central Govt. Industrial Tribunal-cum-Labour court, Pando Nagar, Kanpur.

ber

In a recent decision, Hon'ble Supreme Court has laid down that inview of their dictum in the case of K. P. Gupta Versus Controller of Printing and Stationery reported in A.I.R. (1996) 522 (1) SC page 408, Central Administrative Tribunal does not have any jurisdiction against the award given by the Labour court.

2. Inview of the said decision, the O. A. is dismissed as not maintaibale in this Tribunal. Cost is easy.


A.M.


V.C.

SOI